

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/ 31903.953

Dated, Delhi the

09 MAY 2023

Sub : Repatriation of Sh. Vidya Prakash, DHJS, presently on deputation Registrar, National Green Tribunal, Principal Bench, New Delhi to his parent cadre.

Copy forwarded for information to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

50

329
08-05-23

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

No. /DHC/GAZ.-IIB/G-8/NGT/2023

Dated: OUT-AT-ONCE

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Deputy Registrar,
National Green Tribunal,
Principal Bench, Faridkot House,
Copernicus Marg,
New Delhi-110001.

**Sub.: Repatriation of Shri Vidya Prakash, DHJS, presently on deputation as Registrar,
National Green Tribunal, Principal Bench, New Delhi, to his parent cadre.**

Sir,

I am directed to refer your letter No.NGT/PB/16/Admn./2016/566 dated 28.04.2023 and to say that Hon'ble the Chief Justice has been pleased to order repatriation of Sh.Vidya Prakash, an officer of Delhi Higher Judicial Service, presently on deputation as Registrar, National Green Tribunal, New Delhi, to his parent cadre on completion of his deputation period, i.e., on 28.05.2023.

I am, therefore, to request you to repatriate Sh.Vidya Prakash, DHJS, to enable him to join his parent cadre on completion of deputation period, i.e., on 28.05.2023.

Yours sincerely,

sd/-
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
for Registrar General

Dated: 06/05/2023

sd/-
1169/

sd/-
08/05/2023

3000-3001

Endst. No. /DHC/GAZ.IIB/G-8/NGT/2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. Sh.Vidya Prakash, DHJS, Registrar, National Green Tribunal, Principal Bench, New Delhi with the request to report to the Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi, on being relieved.

Amit Narayan Bharthuar
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)